

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 78 of 1994

Thursday this the 13th day of January, 1994

CORAM

The Hon'ble Mr. Justice Chettur Sankaran Nair, Vice Chairman
The Hon'ble Mr. P.V. Venkatakrishnan, Administrative Member

P.T. Bhaskaran, Asst. Director
(Communications), Central Excise
and Customs, Central Revenue Building,
IS Press Road, Cochin-18.Applicant

(By Advocate Mr. Vellayani Sundara Raju)

VS.

1. Union of India, represented by
Secretary to Government,
Ministry of Finance, New Delhi.
2. The Chairman, Central Board of
Excise & Customs, New Delhi.
3. B.R. Seshadri, Dy. Director of
Communications, Central Excise,
Cochin-18.
4. Bhisham Singh, Dy. Director of
Communications, Central Excise
Office, Plot No. 19, Section 17c
Chandigarh.
5. A. Thomas, Dy. Director of
Communications, Customs (P)
Collectorate, VI Floor, Annexe Building,
New Custom House, Bombay-38.
6. V.A. Balasubramanian, Dy. Director of
Communications, Central Excise, Trichur.
7. The Union Public Service Commission
represented by its Secretary, New Delhi.....Respondents

(By Advocate Mr. Unnikrishnan rep. Sr. GGSC for R.1, 2&7.)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN.

Applicant complains that his claims by reason
of his seniority, have been ignored while promoting
the 6th respondent. He challenges Annexure A2 order
promoting 6th respondent and another. We find that

applicant has raised his grievances before the second respondent by Annexure.A6 representation. Atleast in the first instance second respondent must consider Annexure.A6 in the light of the orders governing the matter and pass appropriate orders. Second respondent will hear the officials who may be effected by variation of Annexure.A2 order before taking a decision. This he will do within four months from today. Annexure.A2 will be subject to such orders, as may be made on Annexure.A6 representation.

2. Application is disposed of. No costs.

Dated 13th January, 1994.

G Venkatakrishnan
P.V.VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Cankarananay
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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